MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.**4/AM18**
(HELD ON 30.10.2017)
UNDER THE CHAIRMANSHIP OF
SHRI S.B.S. REDDY, ADDL. DGFT

Meeting No. 4/87-NC-7/2017 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 30.10.2017, under the Chairmanship of Shri S.B.S. Reddy, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Nand Lal, Consultant, DIPP
2) Ms Chitra Sharma, Dy. DGFT
3) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-20	**M/s TRP Sealing Systems (India) Pvt. Ltd.**	HQ F. No. **01/87/050/438/AM17/ DES-VII**	Status: **Approved**
NC No.:4/AM18 Dated: 30.10.2017	Adv. Lic. No. and Date **3110066357 dated 07.10.2016**	**RA F. No. 31/83/040/00091/AM17**	

Request: Correction in import item in respect of norms approved by NC Meeting No.1/AM18 held on 20.07.2017 for Advance Authorization No. 3110066357 dated 07.10.2016.

Decision : The committee considered the request of the firm and technical comments furnished by DIPP vide their communication No. 7/169/2017-TSW dated 25.09.2017 and decided to correct the **quantity of import item as Rubber Compound Sheets/Strips made of Nitrile/NBR C-210/C-260/C-277 made of EPDM E146/E242/E260/E271/E105//E282/E267** in the minutes of NC Meeting No. 1/AM18

RA may take consequential action as per Policy/Procedure.

Case No. A-21	**M/s Zenith Industrial Rubber Products Pvt. Ltd.**	HQ F. No. **01/87/050/544/AM17/ DES-VII**	Status: **Approved**
NC No.:4/AM18 Dated: 30.10.2017	Adv. Lic. No. and Date **0310810043 dated 21.12.2016.**	**RA F. No. 03/95/040/00745/AM17**	

Request: Enhancement in the wastage allowed by NC against Advance Authorization No. 0310810043 dated 21.12.2016.

Decision: The committee considered the request of the firm and technical comments furnished by DIPP vide their communication No. 7/22/2017-TSW dated 25.10.2017 and decided to revise the ad-hoc norms fixed in the minutes of NC Meeting No. 16/AM17 held on 05.07.2017 as per details given below:

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

EXPORT ITEM	Quantity (Kgs)	IMPORT ITEM	Quantity required per unit of finished good
Other Specialty relevant Natural Rubber/ Synthetic Rubber Based Compounded Sheet'	**300,000**	Natural Rubber	0.157
		Relevant Neoprene/Chloroprene (based on actual usage)	0.157
		Nitrile Rubber	0.245
		Carbon Black	0.103
		Antioxidant	0.015
		Accelerators	0.013
		Retarders	0.011
		Ppt. Silica Filler	0.121
		Plasticizers Eastman 168	0.044
		Magnesium Oxide	0.015
		Bonding agent SI-69	0.012
		Zinc Oxide Active C-30	0.034

Note: 1. There should be a value cap on Rubber Chemical, as per General Note-8 of Handbook of Procedure Volume-II.
RA may take consequential action as per Policy/Procedure

Case No. A-22	**M/s Zenith Industrial Rubber Products Pvt. Ltd.**	HQ F. No. **01/87/050/555/AM17/ DES-VII**	Status: **Approved**
NC No.:4/AM18 Dated: 30.10.2017	Adv. Lic. No. and Date **0310810432 dated 10.01.2017.**	**RA F. No.** 03/95/040/00783/AM17	

Request: To delete Titanium Dioxide from item No.7 against Advance Authorization No. 0310810432 dated 10.01.2017.

Decision: The committee considered the request of the firm and decided to correct the **import item No. 7 as Accelerators, TMTD** in the minutes of NC Meeting No. 16/AM17.
RA may take consequential action as per Policy/Procedure

Case No. A-23	**M/s Zenith Industrial Rubber Products Pvt. Ltd.**	HQ F. No. **01/87/050/540/AM17/ DES-VII**	Status: **Approved**
NC No.:4/AM18 Dated: 30.10.2017	Adv. Lic. No. and Date **0310809449 dated 30.11.2016**	**RA F. No.** 03/95/040/00681/AM17	

Request: Amendment in the description of Export Item and (ii) Enhancement in the wastage allowed by NC against Advance Authorization No. 0310809449 dated 30.11.2016.

Decision: The committee considered the request of the firm and technical comments furnished by DIPP vide their communication No. 7/22/2017-TSW dated 25.10.2017 and decided to revise the ad-hoc norms fixed in the minutes of NC Meeting No. 16/AM17 held on 05.07.2017 as per details given below:

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EXPORT ITEM	Quantity (Kgs)	IMPORT ITEM	Quantity required per unit of finished good
Abrasion Resistance Rubber Sheets	275000.00	Natural Rubber	0.435
		Chloroprene Rubber	0.163
		Polybutadiene Rubber	0.163
		Zinc Oxide	0.035
		Silica Filler Ppt	0.109
		Retarder	0.010
		Anti Oxidant, Kumanox	0.015
		Accelerators	0.018
		Titanium Di-Oxide	0.054
		Bonding agent SI-69	0.015
		Cross linking Agents	0.017
		Gum Rosin	0.024

Note: There should be a value cap on Rubber Chemical, as per General Note-8 of Handbook of Procedure Volume-II.
RA may take consequential action as per Policy/Procedure

Case No. A-24	**M/s. Maccaferri Environmental Solutions Pvt. Ltd.**	HQ F. No. **01/87/050/095/AM17/ DES-VII**	Status: **Approved**
NC No.:4/AM18 Dated: 30.10.2017	Adv. Lic. No. and Date **0310794951 dated 27.03.2015**	**RA F. No.** 03/95/040/01073/AM15	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310794951 dated 27.03.2015
Issued under para 4.7 of HBP, 2015-20 obtained by M/s. Maccaferri Environmental Solutions Pvt. Ltd.

Decision: **Decision:** Based on the technical comments of DIPP furnished vide Letter No. 7/411/2017-TSW dated 16.10.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
Paralink Ultra Strong Reinforcement fabric made up of Yarn, LLDPE, Master-Batch & Aramid/ Kevlar Yarn	3,61,325 Kg	High Tenacity Polyester Filament Yarn	180500 kg.
		Linear Low Density Polyethy (LLDPE)	179500 kg.
		Master Batch	11,550 kg.
		Armid Yarn / Kevlar Yarn	950 kg.

RA may take consequential action as per Policy/Procedure

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dyog Bhawan, New Delhi-110011

Online Cases.

	Case No.:32/8/87-ALC1/2016	Party Name: MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00144/AM17/	RLA File :03/95/040/00964/AM16/	Lic.No/Date:0310803860 11.04.2016	

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/411/2017-TSW dated 17.10.2017, the Committee **approved** following adhoc norms:

1

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity required per unit of finished good
Paralink Ultra Strong Reinforcement fabric made up of Yarn, LLDPE, Master-Batch & Aramid/ Kevlar Yarn	11,78,558 kg	High Tenacity Polyester Filament Yarn	6,07,163 kg
		Linear Low Density Polyethy (LLDPE)	5,82,082 kg.
		Master Batch	24,265 kg.
		Relevant Armid Yarn /Kevlar Yarn (based on actual usage)	1,348 kg.

RA may take consequential action as per Policy / Procedures

	Case No.:33/4/87-ALC1/2017	Party Name: IMAGE LABELS PVT.LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00315/AM18/	RLA File :07/24/040/00085/AM16/	Lic.No/Date:0710109791 06.05.2016	

Decision: The Committee considered the case as per agenda and decided to call for the following information from the firm

2 a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
f) Sq. Mtr of export item.
g) ASM of import & export item

	Case No.:52/8/87-ALC1/2016	Party Name: KOHINOOR RUBBERS	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
3	HQ File :01/87/050/00164/AM17/	RLA File :09/24/040/00611/AM16/	Lic.No/Date:0910063794 15.06.2016	

Decision: The committee considered the case as per agenda and decided to refer the matter to PC-2 Section.

4	**Case No.:71/2/87-ALC1/2017**	Party Name: RISHIROOP LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**

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HQ File :01/87/050/00128/AM18/	RLA File :03/95/040/00611/AM17/	Lic.No/Date:0310808947 03.11.2016	

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/343/2017-TSW dated 19.09.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity required for export of 1.0 kg. of the product
Vinoplast in different Grades Like for : 400 to 499 series. (Containing 35% Acrylonitrile Butadiene Rubber (NBR), 35% PVC Resin and 26% Plasticizers Namely : Di octyl Adipate (DOA), DI ISO Nonyl Phthalate (DINP), TRI Octyl Trimellitate (TOTM)	1.0 kg	Acrylonitrile Butadiene Rubber (NBR)	0.350 kgs.
		PVC Resin	0.350 kgs.
		Relevant Plasticizers Namely: DI OCTYL ADIPATE (DOA), DI ISO NONYL PHTHALATE (DINP), TRI OCTYL TRIMELLITATE (TOTM) (import allowed based on actual Plasticizer used)	0.260 kgs.

RA may take consequential action as per Policy / Procedures

5	**Case No.:14/16/87-ALC1/2016**	Party Name: RISHIROOP LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00541/AM17/	RLA File :03/95/040/00712/AM17/	Lic.No/Date:0310809827 14.12.2016	

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/397/2017-TSW dated 19.09.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	Quantity (MT)	IMPORT ITEM	Quantity recommended for export of 1.0 MT of export product.
Vinoprene in different Grades Like for : 700 to 790 series. (Containing 62% Acrylo Butadiene Rubber (NBR), 27% PVC Resin AND 7% Plasticizers Namely : Di Octyl Adipate (DOA), DI ISO Nonyl Phthalate (DINP), TRI Octyl Trimellitate (TOTM)	106.0	Acrylonitrile Butadiene Rubber (NBR)	0.620 kgs.
		PVC Resin	0.270 kgs.
		Plasticizers Namely: DI OCTYL ADIPATE (DOA), DI ISO NONYL PHTHALATE (DINP), TRI OCTYL TRIMELLITATE (TOTM) (import allowed based on actual Plasticizer used)	0.070 kgs.

RA may take consequential action as per Policy / Procedures

6	**Case No.:15/16/87-ALC1/2016**	Party Name: RISHIROOP LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00542/AM17/	RLA File :03/95/040/00733/AM17/	Lic.No/Date:0310809940 19.12.2016	

Ch. K Sharma

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Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/397/2017-TSW dated 19.09.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	Quantity (MT)	IMPORT ITEM	Quantity recommended for export of 1.0 MT of export product.
Vinoprene in different Grades Like for : 652 to 659 series. (Containing 38% Acrylonitrile Butadiene Rubber (NBR), 2) 24% PVC Resin, 3) 36% Plasticizers Namely : Di Octyl Adipate (DOA), DI ISO Nonyl Phthalate (DINP), TRI Octyl Trimellitate (TOTM)	90.0	Acrylo Butadiene Rubber (NBR)	0.380 kgs.
		PVC Resin	0.240 kgs.
		Plasticizers Namely: DI OCTYL ADIPATE (DOA), DI ISO NONYL PHTHALATE (DINP), TRI OCTYL TRIMELLITATE (TOTM) (import allowed based on actual Plasticizer used)	0.360 kgs.

RA may take consequential action as per Policy / Procedures

7	**Case No.:104/15/87-ALC1/2016**	Party Name: MULTIBASE INDIA LIMITED,	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00497/AM17/	RLA File :03/95/040/00698/AM17/	Lic.No/Date:0310810094 23.12.2016	

Decision: : The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 35/87-ALC1/2012 held on 05.12.2012 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymer for Toothbrush Handle- Thermoplastic Elastomer-TPE	1 kg	1. Styrene Ethylene Butadiene Styrene/ Styrene Butadiene Styrene	0.300 kg
		2. White Mineral Oil	0.350 kg
		3. Polypropylene Granules.	0.150 kg
		4. Calcium Carbonate	0.220 kg
		5. Antioxidant	0.010 kg
RA may take consequential action as per Policy / Procedures.			

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Case No.:131/15/87-ALC1/2016	Party Name: AMAR CHAND & SONS	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
HQ File :01/87/050/00524/AM17/	RLA File :30/24/040/00032/AM17/	Lic.No/Date:3050000475 17.05.2017	

8 **Decision:** The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaim Rubber Butyl Sheets	455 M.T	Used Butyl Rubber Tubes Scrap with or without Cut	455 M.T
RA may take consequential action as per Policy / Procedures. RA may endorse the relevant import licence number for restricted items as 3050000475.			

Case No.:17/1/87-ALC1/2017	Party Name: MULTIBASE INDIA LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
HQ File :01/87/050/00017/AM18/	RLA File :03/95/040/00930/AM17/	Lic.No/Date:0310811484 01.03.2017	

Decision : The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 35/87-ALC1/2012 held on 05.12.2012 and recommended as under:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymer for Toothbrush Handle-Thermoplastic Elastomer-TPE	1 kg	1. Styrene Ethylene Butadiene Styrene/ Styrene Butadiene Styrene	0.300 kg
		2. White Mineral Oil	0.350 kg
		3. Polypropylene Granules.	0.150 kg
		4. Calcium Carbonate	0.220 kg
		5. Antioxidant	0.010 kg
RA may take consequential action as per Policy / Procedures.			

Case No.:65/2/87-ALC1/2017	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
HQ File :01/87/050/00122/AM18/	RLA File :03/94/040/01141/AM17/	Lic.No/Date:0310812029 23.03.2017	

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/346/2017-TSW dated 14.09.2017, the Committee **approved** following adhoc norms:

10

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
1. New Pneumatic Tyres of Rubber, of a kind used on Buses or Lorries: Radials-Nylon and Steel Belt. (Total Quantity to be exported 5,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	12.826
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	14.829
		3. Synthetic Rubber: Butadiene Rubber (BR)	10.717
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	6.803
		5. Synthetic Rubber: Oil	1.658

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		Extended Styrene Butadiene Rubber SBR-1712/1723/1783	
		. Carbon Black	26.521
		10. Nylon Tyre Cord Fabric (DIPPED)	3.589
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.088
		13. Stranded Wire, Ropes and Cables (Brass Coated Steel Tyre Cord)	8.889
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.877
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.413
		16 Rubber Chemical: Antioxidants	1.262
		17. Rubber Chemical: Accelerator	0.591
		18. Rubber Chemical: Retarders	0.105
		19. Zinc Oxide	1.887
		20. Stearic Acid	0.765
		21. Microcrystalline Petroleum Wax	0.656
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	3.565
		25. Phenolic Tackifier Resin	0.599
		26. Insoluble Sulphur	0.700
		28. Ageing Resistance Chemical (Perkalink-900/HVA-2)	0.140
		29. Ageing Resistance Chemical (HTS)	0.127
		30. Processing Additives	0.539
		31. Homogenizing Agent	0.536
		32. Cobalt Boron Complex-Cobalt 22.5% (Mono Bond)	0.034
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
2. New Pneumatic Tyres of Rubber, of a kind used on Buses or Lorries: Other Bias-Nylon (Total Quantity to be exported 30,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	17.148
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	18.008
		3. Synthetic Rubber: Butadiene	9.614

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		Rubber (BR)	
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	1.670
		9. Carbon Black	24.005
		10. Nylon Tyre Cord Fabric (DIPPED)	10.922
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.177
		12. Polyester Tyre Cord Fabric (DIPPED)	0.031
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	4.057
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.322
		16. Rubber Chemical: Antioxidants	1.136
		17. Rubber Chemical: Accelerator	0.469
		18. Rubber Chemical: Retarders	0.116
		19. Zinc Oxide	1.947
		20. Stearic Acid	1.124
		21. Microcrystalline Petroleum Wax	0.615
		22. Precipitated Silica	0.783
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.838
		25. Phenolic Tackifier Resin	0.158
		26. Insoluble Sulphur	0.148
		30. Processing Additives	0.493
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
3. New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, A. Bias- Nylon. (Total Quantity to be exported 4,875,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	3.238
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	26.612
		3. Synthetic Rubber: Butadiene Rubber (BR)	3.019
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	4.263
		5. Synthetic Rubber: Oil	8.702

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		Extended Styrene Butadiene Rubber SBR-1712/1723/1783	
		9. Carbon Black	27.113
		10. Nylon Tyre Cord Fabric (DIPPED)	6.775
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.102
		12. Polyester Tyre Cord Fabric (DIPPED)	0.003
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	3.367
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.482
		16. Rubber Chemical: Antioxidants	0.947
		17. Rubber Chemical: Accelerator	0.484
		18. Rubber Chemical: Retarders	0.102
		19. Zinc Oxide	1.810
		20. Stearic Acid	1.024
		21. Microcrystalline Petroleum Wax	0.850
		22. Precipitated Silica	0.003
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.285
		25. Phenolic Tackifier Resin	0.217
		26. Insoluble Sulphur	0.129
		30. Processing Additives	0.568
		31. Homogenizing Agent	0.001
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
4. New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, B. Bias- Nylon and Polyester, Polyester. (Total Quantity to be exported 5,005,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	9.552
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	17.345
		3. Synthetic Rubber: Butadiene Rubber (BR)	12.222
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	10.014
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	1.494

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		9. Carbon Black	29.443
		10. Nylon Tyre Cord Fabric (DIPPED)	2.096
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.055
		12. Polyester Tyre Cord Fabric (DIPPED)	2.882
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.896
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.468
		16. Rubber Chemical: Antioxidants	1.352
		17. Rubber Chemical: Accelerator	0.685
		18. Rubber Chemical: Retarders	0.127
		19. Zinc Oxide	1.808
		20. Stearic Acid	0.886
		21. Microcrystalline Petroleum Wax	0.879
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.144
		25. Phenolic Tackifier Resin	0.658
		26. Insoluble Sulphur	0.500
		30. Processing Additives	0.578
		31. Homogenizing Agent	0.452
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
5. New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 565,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	12.053
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	15.155
		3. Synthetic Rubber: Butadiene Rubber (BR)	9.869
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	8.254
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	1.151
		9. Carbon Black	26.772
		10. Nylon Tyre Cord Fabric (DIPPED)	4.226

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		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.041
		13. Standard Wire, Ropes and Cables (Brass Coated Steel Tyre Cord)	7.851
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	3.143
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.382
		16. Rubber Chemical: Antioxidants	1.308
		17. Rubber Chemical: Accelerator	0.606
		18. Rubber Chemical: Retarders	0.099
		19. Zinc Oxide	1.833
		20. Stearic Acid	0.774
		21. Microcrystalline Petroleum Wax	0.761
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	3.571
		25. Phenolic Tackifier Resin	0.656
		26. Insoluble Sulphur	0.569
		28. Ageing Resistance Chemical (Perkalink-900/ HVA-2)	0.128
		29. Ageing Resistance Chemical (HTS)	0.116
		30. Processing Additives	0.588
		31. Homogenizing Agent	0.556
		32. Cobalt Boron Complex-Cobalt 22.5% (Mono Bond)	0.031
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
6. New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, D. Radials – All Steel. (Total Quantity to be exported 2,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	28.306
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	8.444
		3. Synthetic Rubber: Butadiene Rubber (BR)	2.010
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	3.692
		6. Halo Butyl Rubber- Chloro Butyl Rubber (CIIR)/ Bromo	2.551

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		Butyl Rubber (BIIR)	
		9. Carbon Black	21.194
		13. Standard Wire, Ropes and Cables (Brass Coated Steel Tyre Cord)	15.817
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	5.009
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.048
		16. Rubber Chemical: Antioxidants	1.498
		17. Rubber Chemical: Accelerator	0.612
		18. Rubber Chemical: Retarders	0.001
		19. Zinc Oxide	2.075
		20. Stearic Acid	0.131
		21. Microcrystalline Petroleum Wax	0.528
		22. Precipitated Silica	1.836
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	0.309
		24. Petroleum Tackifier Resin	0.765
		25. Phenolic Tackifier Resin	0.777
		26. Insoluble Sulphur	0.908
		27. Silane Coupling Agent	0.348
		28. Ageing Resistance Chemical (Perkalink-900/ HVA-2)	1.009
		29. Ageing Resistance Chemical (HTS)	0.428
		30. Processing Additives	0.457
		31. Homogenizing Agent	2.158
		32. Cobalt Boron Complex-Cobalt 22.5% (Mono Bond)	0.116
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
7. New Pneumatic Tyres of Rubber, of a kind used on construction, mining or industrial handling vehicles and machines. A. Nylon, Nylon and Aramide. (Total Quantity to be exported 3,205,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	13.331
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	22.340
		3. Synthetic Rubber: Butadiene Rubber (BR)	3.081
		4. Synthetic Rubber: Styrene	8.763

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		Butadiene SBR-1500/1502	
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	1.173
		6. Halo Butyl Rubber- Chloro Butyl Rubber (CIIR)/ Bromo Butyl Rubber (BIIR)	0.236
		9. Carbon Black	26.768
		10. Nylon Tyre Cord Fabric (DIPPED)	7.970
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.084
		12. Polyester Tyre Cord Fabric (DIPPED)	0.134
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.991
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.555
		16. Rubber Chemical: Antioxidants	0.998
		17. Rubber Chemical: Accelerator	0.533
		18. Rubber Chemical: Retarders	0.112
		19. Zinc Oxide	1.930
		20. Stearic Acid	1.068
		21. Microcrystalline Petroleum Wax	0.801
		22. Precipitated Silica	0.139
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	3.714
		24. Petroleum Tackifier Resin	0.002
		25. Phenolic Tackifier Resin	0.550
		26. Insoluble Sulphur	0.163
		27. Silane Coupling Agent	0.004
		28. Ageing Resistance Chemical (Perkalink-900/ HVA-2)	0.001
		30. Processing Additives	0.481
		31. Homogenizing Agent	0.050
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
8. New Pneumatic Tyres of Rubber, of a kind used on construction, mining or	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	18.123
		2. Natural Rubber- Technically	11.279

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industrial handling vehicles and machines. B. Radials- All Steel. (Total Quantity to be exported 710,000.00 Kgs)		Specified Natural Rubber (TSNR)	
		3. Synthetic Rubber: Butadiene Rubber (BR)	2.689
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	13.893
		6. Halo Butyl Rubber- Chloro Butyl Rubber (CIIR)/ Bromo Butyl Rubber (BIIR)	1.804
		9. Carbon Black	24.175
		10. Nylon Tyre Cord Fabric (DIPPED)	0.001
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.057
		12. Polyester Tyre Cord Fabric (DIPPED)	0.002
		13. Standard Wire, Ropes and Cables (Brass Coated Steel Tyre Cord)	10.989
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.924
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.302
		16. Rubber Chemical: Antioxidants	1.534
		17. Rubber Chemical: Accelerator	0.728
		18. Rubber Chemical: Retarders	0.012
		19. Zinc Oxide	2.434
		20. Stearic Acid	0.317
		21. Microcrystalline Petroleum Wax	0.663
		22. Precipitated Silica	1.877
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	1.530
		24. Petroleum Tackifier Resin	0.548
		25. Phenolic Tackifier Resin	0.757
		26. Insoluble Sulphur	0.726
		27. Silane Coupling Agent	0.309
		28. Ageing Resistance Chemical (Perkalink-900/ HVA-2)	0.738
		29. Ageing Resistance Chemical (HTS)	0.311
		30. Processing Additives	0.419
		31. Homogenizing Agent	1.462
		32. Cobalt Boron Complex-Cobalt 22.5% (Mono Bond)	0.079
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation	0.160

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		(Outside release)	
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
9. New Pneumatic Tyres of Rubber, of a kind used on construction, mining or industrial handling vehicles and machines. C. Radials-Nylon and Polyester (Total Quantity to be exported 45,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	9.690
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	17.545
		3. Synthetic Rubber: Butadiene Rubber (BR)	10.561
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	10.586
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	1.487
		9. Carbon Black	29.163
		10. Nylon Tyre Cord Fabric (DIPPED)	3.595
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.053
		12. Polyester Tyre Cord Fabric (DIPPED)	2.941
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.949
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.474
		16. Rubber Chemical: Antioxidants	1.218
		17. Rubber Chemical: Accelerator	0.637
		18. Rubber Chemical: Retarders	0.121
		19. Zinc Oxide	1.770
		20. Stearic Acid	0.869
		21. Microcrystalline Petroleum Wax	0.821
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.120
		25. Phenolic Tackifier Resin	0.563
		26. Insoluble Sulphur	0.469
		30. Processing Additives	0.580
		31. Homogenizing Agent	0.323
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation	0.200

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		(Rubber Compound Release)	

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
10. New Pneumatic Tyres of Rubber, of a kind used on construction, mining or industrial handling vehicles and machines. D. Nylon and Steel Belt. (Total Quantity to be exported 75,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	14.148
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	14.156
		3. Synthetic Rubber: Butadiene Rubber (BR)	5.946
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	12.989
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	1.161
		6. Halo Butyl Rubber- Chloro Butyl Rubber (CIIR)/ Bromo Butyl Rubber (BIIR)	0.101
		9. Carbon Black	27.773
		10. Nylon Tyre Cord Fabric (DIPPED)	3.279
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.060
		13. Standard Wire, Ropes and Cables (Brass Coated Steel Tyre Cord)	6.703
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.848
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.536
		16. Rubber Chemical: Antioxidants	1.154
		17. Rubber Chemical: Accelerator	0.521
		18. Rubber Chemical: Retarders	0.099
		19. Zinc Oxide	1.881
		20. Stearic Acid	0.837
		21. Microcrystalline Petroleum Wax	0.796
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	3.516
		24. Petroleum Tackifier Resin	0.093
		25. Phenolic Tackifier Resin	0.573
		26. Insoluble Sulphur	0.553
		28. Ageing Resistance Chemical (Perkalink-900/HVA-2)	0.110
		29. Ageing Resistance Chemical (HTS)	0.100
		30. Processing Additives	0.397

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		31. Homogenizing Agent	0.156
		32. Cobalt Boron Complex-Cobalt 22.5% (Mono Bond)	0.026
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
11. New Pneumatic Tyres of Rubber, Other, A. Bias-Nylon, Nylon and Aramide. (Total Quantity to be exported 275,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	3.744
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	30.621
		3. Synthetic Rubber: Butadiene Rubber (BR)	4.026
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	2.150
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	7.251
		9. Carbon Black	25.543
		10. Nylon Tyre Cord Fabric (DIPPED)	5.900
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.096
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.446
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.465
		16. Rubber Chemical: Antioxidants	1.009
		17. Rubber Chemical: Accelerator	0.413
		18. Rubber Chemical: Retarders	0.095
		19. Zinc Oxide	2.146
		20. Stearic Acid	1.151
		21. Microcrystalline Petroleum Wax	0.820
		22. Precipitated Silica	0.852
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	3.874
		25. Phenolic Tackifier Resin	0.344
		26. Insoluble Sulphur	0.089
		30. Processing Additives	0.714
		31. Homogenizing Agent	0.001

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		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
12. New Pneumatic Tyres of Rubber, Other, B. Radials-Nylon and Polyester. (Total Quantity to be exported 7,000.00 Kgs)	100 Kgs	1. Natural Rubber- Smoked Sheets (RSS)	13.156
		2. Natural Rubber- Technically Specified Natural Rubber (TSNR)	14.041
		3. Synthetic Rubber: Butadiene Rubber (BR)	11.243
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	6.970
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	1.913
		9. Carbon Black	26.933
		10. Nylon Tyre Cord Fabric (DIPPED)	2.259
		11. Rubberised Textile Fabric Nylon Chafer Fabric (DIPPED)	0.072
		13. Standard Wire, Ropes and Cables (Brass Coated Steel Tyre Cord	9.077
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	2.612
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.385
		16. Rubber Chemical: Antioxidants	1.393
		17. Rubber Chemical: Accelerator	0.624
		18. Rubber Chemical: Retarders	0.101
		19. Zinc Oxide	1.879
		20. Stearic Acid	0.783
		21. Microcrystalline Petroleum Wax	0.757
		22. Precipitated Silica	0.066
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	3.541
		25. Phenolic Tackifier Resin	0.660
		26. Insoluble Sulphur	0.624
		28. Ageing Resistance Chemical (Perkalink-900/HVA-2)	0.143
		29. Ageing Resistance Chemical	0.130

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		(HTS)	
		30. Processing Additives	0.610
		31. Homogenizing Agent	0.612
		32. Cobalt Boron Complex-Cobalt 22.5% (Mono Bond)	0.035
		33. Mould Release Preparation (Inside Release)	0.190
		34. Mould Release Preparation (Outside release)	0.160
		35. Bladders	0.020
		36. Antitack Release Preparation (Rubber Compound Release)	0.200

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 150,000.00 Kgs.	100 Kgs.	2. Natural Rubber-Technically Specified Natural Rubber (TSNR)	50.649
		3. Synthetic Rubber: Butadiene Rubber (BR)	5.063
		4. Synthetic Rubber: Styrene Butadiene SBR-1500/1502	0.144
		5. Synthetic Rubber: Oil Extended Styrene Butadiene Rubber SBR-1712/1723/1783	0.759
		9. Carbon Black	32.343
		14. Wire of Iron or Non-Alloy Steel of a Thickness Above 18 SWG but up to 26 SWG (Bronze Coated Tyre Beadwire)	1.273
		15. Rubber Chemical: Antioxidants TMQ/TDQ/HS	0.552
		16. Rubber Chemical: Antioxidants	0.897
		17. Rubber Chemical: Accelerator	0.861
		18. Rubber Chemical: Retarders	0.171
		19. Zinc Oxide	2.819
		20. Stearic Acid	1.101
		21. Microcrystalline Petroleum Wax	0.009
		22. Precipitated Silica	0.321
		23. RAE (Residual Aromatic Extract) Oil or similar products in which the weight of the aromactic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	1.556
		24. Petroleum Tackifier Resin	0.012
		25. Phenolic Tackifier Resin	0.343
		26. Insoluble Sulphur	0.492
		27. Silane Coupling Agent	0.030

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EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
14. Inner Tubes of rubber of a kind used on motor cars (including station wagons and racing cars), buses or lorries: For lorries and buses. (Total Quantity to be exported 2,000.00 Kgs)	100 Kgs	7. Isobutylene- Isoprene (Butyl) Rubber (IIR)	42.116
		8. Ethylene- Propylene Non-Conjugated Diene Rubber (EPDM RUBBER)	7.705
		9. Carbon Black	32.502
		17. Rubber Chemical: Accelerator	1.240
		19. Zinc Oxide	2.084
		20. Stearic Acid	0.446
		21. Microcrystalline Petroleum Wax	0.496
		25. Phenolic Tackifier Resin	0.496

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
15. Inner Tubes of rubber other: For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 27,000.00 Kgs)	100 Kgs	6. Halo Butyl Rubber- Chloro Butyl Rubber (CIIR)/ Bromo Butyl Rubber (BIIR)	1.935
		7. Isobutylene- Isoprene (Butyl) Rubber (IIR)	42.041
		8. Ethylene- Propylene Non-Conjugated Diene Rubber (EPDM RUBBER)	6.980
		9. Carbon Black	32.552
		17. Rubber Chemical: Accelerator	1.257
		19. Zinc Oxide	2.113
		20. Stearic Acid	0.452
		21. Microcrystalline Petroleum Wax	0.343
		25. Phenolic Tackifier Resin	0.503

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity
16. Inner Tubes of rubber other: For Tractors: Rear Tyres. (Inner Tubes used in Rear Tyres of Tractors). (Total Quantity to be exported 16,000.00 Kgs)	100 Kgs	7. Isobutylene- Isoprene (Butyl) Rubber (IIR)	42.168
		8. Ethylene- Propylene Non-Conjugated Diene Rubber (EPDM RUBBER)	7.714
		9. Carbon Black	32.542
		17. Rubber Chemical: Accelerator	1.242
		19. Zinc Oxide	2.087
		20. Stearic Acid	0.447
		21. Microcrystalline Petroleum Wax	0.497
		25. Phenolic Tackifier Resin	0.497
EXPORT ITEM	**Quantity**	**IMPORT ITEM**	**Quantity**
17. Inner Tubes of rubber other: For Tractors: Other (Inner Tubes used in other than Rear Tyres of Tractors). (Total Quantity to be exported 6,000.00 Kgs)	100 Kgs	7. Isobutylene- Isoprene (Butyl) Rubber (IIR)	42.132
		8. Ethylene- Propylene Non-Conjugated Diene Rubber (EPDM RUBBER)	7.707
		9. Carbon Black	32.513
		17. Rubber Chemical: Accelerator	1.241
		19. Zinc Oxide	2.085

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		20. Stearic Acid	0.446
		21. Microcrystalline Petroleum Wax	0.497
		25. Phenolic Tackifier Resin	0.497

Note: Value cap for Chemicals & Misc. Chemicals of Rubber of imported items will be applicable as per General Note 2 & 3 of H.B. Procedure Vol. II.

RA may take consequential action as per Policy / Procedures

Case No.:83/2/87-ALC1/2017	Party Name: RISHIROOP LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
HQ File :01/87/050/00140/AM18/	RLA File :03/95/040/00042/AM18/	Lic.No/Date:0310812698 24.04.2017	

11

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/343/2017-TSW dated 19.09.2017, the Committee **approved** following adhoc norms:

EXPORT ITEM	Quantity	IMPORT ITEM	Quantity required for export product of 1.0 Kg. of the product.
Vinoprene in different Grades Like for : 601 to 647/6475 series. (Containing 36%+/-3% Acrylonitrile Butadiene Rubber (NBR), 32%+/-3% PVC Resin, 26%+/-3% Di Octyl Phthalate (DOP)	1.0 Kg.	Acrylonitrile Butadiene Rubber (NBR)	0.360 kgs.
		PVC Resin	0.320 kgs.
		DI OCTYL PHTHALATE (DOP)	0.260 kgs.

RA may take consequential action as per Policy / Procedures

Case No.:85/2/87-ALC1/2017	Party Name: MULTIBASE INDIA LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
HQ File :01/87/050/00142/AM18/	RLA File :03/95/040/00103/AM18/	Lic.No/Date:0310813284 16.05.2017	

12

Decision: The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 35/87-ALC1/2012 held on 05.12.2012 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymer for Toothbrush Handle-Thermoplastic Elastomer-TPE	1 kg	1. Styrene Ethylene Butadiene Styrene/ Styrene Butadiene Styrene	0.300 kg
		2. White Mineral Oil	0.350 kg
		3. Polypropylene Granules.	0.150 kg
		4. Calcium Carbonate	0.220 kg
		5. Antioxidant	0.010 kg

RA may take consequential action as per Policy / Procedures.

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Udyog Bhawan, New Delhi-110011

13	**Case No.:1/4/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00283/AM18/	RLA File :03/94/040/00620/AM17/	Lic.No/Date:0310813800 07.06.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

14	**Case No.:7/4/87-ALC1/2017**	Party Name: KULODAY TECHNOPACK PVT.LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00289/AM18/	RLA File :03/94/040/00209/AM18/	Lic.No/Date:0310814039 16.06.2017	

Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Bags (Made out of HDPE Granules, LLDPE Granules and LLDPE Reprocessed Granules.	95238.090 K.G	LLDPE GRANULES (EXTRUSION GRADE)	31000.000 K.G
		HDPE GRANULES (EXTRUSION GRADE)	31000.000 K.G
		LLDPE GRANULES (REPROCESSED) (EXTRUSION GRADE)	31000.000 K.G
		ADDITIVE MASTER BATCH (ELASTOMER/PLASTOMER SUCH AS VISTAMEX)	1905.000 K.G
RA may take consequential action as per Policy / Procedures.			

15	**Case No.:4/4/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00286/AM18/	RLA File :03/94/040/00068/AM18/	Lic.No/Date:0310814087 19.06.2017	

Decision: The Committee considered the case as per agenda and decided to call for the following information from the firm:

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

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	Case No.:5/4/87-ALC1/2017	Party Name: AMRAPALI PLASTIC INDUSTRIES	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00287/AM18/	RLA File :03/94/040/00103/AM18/	Lic.No/Date:0310814073 19.06.2017	

16 **Decision:** The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenolic Parts of Different sizes Standard	200000.000 K.G	Phenolic Moulding Compound Standard	210000.000 K.G

RA may take consequential action as per Policy / Procedures.

	Case No.:8/4/87-ALC1/2017	Party Name: DEVASHISH POLYMERS PVT. LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
17	HQ File :01/87/050/00290/AM18/	RLA File :03/94/040/00233/AM18/	Lic.No/Date:0310814131 20.06.2017	

Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.

	Case No.:6/4/87-ALC1/2017	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00288/AM18/	RLA File :03/94/040/00165/AM18/	Lic.No/Date:0310814179 21.06.2017	

18 **Decision:** The Committee considered the case as per agenda and decided to call for the following information from the firm.
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

	Case No.:3/4/87-ALC1/2017	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00285/AM18/	RLA File :03/94/040/00992/AM17/	Lic.No/Date:0310814204 22.06.2017	

19 **Decision:** Taking Cue from SION H 396, the Committee decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenol Formaldehyde Resin/ Cold Box Resin Containing Solid Content 52+/- 1% (GASHARZ 5271)	2,00,000 K.G	PHENOL	0.42 K.G
		PARAFORMALDEHYDE	0.19 K.G

RA may take consequential action as per Policy / Procedures.

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20	**Case No.:15/4/87-ALC1/2017**	Party Name: RONCE IMPEX	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00297/AM18/	RLA File :03/95/040/00154/AM18/	Lic.No/Date:0310814242 23.06.2017	

Decision: The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles mad of PVC	476.190 M.T	PVC Resins	500.000 M.T

RA may take consequential action as per Policy / Procedures.

21	**Case No.:16/4/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00298/AM18/	RLA File :03/95/040/00258/AM18/	Lic.No/Date:0310814237 23.06.2017	

Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.

22	**Case No.:10/4/87-ALC1/2017**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00292/AM18/	RLA File :03/94/040/00256/AM18/	Lic.No/Date:0310814286 28.06.2017	

Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.

23	**Case No.:9/4/87-ALC1/2017**	Party Name: GALA SHRINK FIT	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00291/AM18/	RLA File :03/94/040/00268/AM18/	Lic.No/Date:0310814427 04.07.2017	

Decision: The Committee considered the case as per agenda and decided to call for the following information from the firm.

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.

b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.

c) Chemical name, Technical specifications of items proposed to be imported.

d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.

e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

24	**Case No.:2/4/87-ALC1/2017**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00284/AM18/	RLA File :03/94/040/00832/AM17/	Lic.No/Date:0310814533 10.07.2017	

Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with Technical and Production persons who are well versed with the case.

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25	**Case No.:11/4/87-ALC1/2017**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00293/AM18/	RLA File :03/94/040/00282/AM18/	Lic.No/Date:0310814538 11.07.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

26	**Case No.:12/4/87-ALC1/2017**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00294/AM18/	RLA File :03/94/040/00283/AM18/	Lic.No/Date:0310814539 11.07.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

27	**Case No.:13/4/87-ALC1/2017**	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00295/AM18/	RLA File :03/94/040/00291/AM18/	Lic.No/Date:0310814540 11.07.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

28	**Case No.:17/4/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00299/AM18/	RLA File :03/95/040/00335/AM18/	Lic.No/Date:0310814876 27.07.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

29	**Case No.:18/4/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00300/AM18/	RLA File :03/95/040/00346/AM18/	Lic.No/Date:0310814875 27.07.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

30	**Case No.:14/4/87-ALC1/2017**	Party Name: R.R.KABEL LIMITED,	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00296/AM18/	RLA File :03/95/040/00917/AM17/	Lic.No/Date:0310814941 31.07.2017	
	Decision: The Committee considered the case as per agenda and decided to call for the following information from the firm. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

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31	**Case No.:19/4/87-ALC1/2017**	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00301/AM18/	RLA File :03/95/040/00350/AM18/	Lic.No/Date:0310814930 31.07.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

32	**Case No.:20/4/87-ALC1/2017**	Party Name: ALISHA TORRENT CLOSURES(INDIA) PVT LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00302/AM18/	RLA File :05/23/040/00175/AM18/	Lic.No/Date:0510403549 01.08.2017	
	Decision: The Committee considered the case the Committee decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization. **RA may take consequential action as per Policy / Procedures**			

33	**Case No.:27/4/87-ALC1/2017**	Party Name: GOLDEN ROLLS PVT LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00309/AM18/	RLA File :33/24/040/00004/AM18/	Lic.No/Date:3310030403 04.08.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

34	**Case No.:31/4/87-ALC1/2017**	Party Name: OSTERN PRIVATE LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00313/AM18/	RLA File :02/24/040/00073/AM18/	Lic.No/Date:0210207780 08.08.2017	
	Decision: The Committee considered the case the Committee decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization. **RA may take consequential action as per Policy / Procedures**			

35	**Case No.:32/4/87-ALC1/2017**	Party Name: OSTERN PRIVATE LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00314/AM18/	RLA File :02/24/040/00074/AM18/	Lic.No/Date:0210207781 08.08.2017	
	Decision: The Committee considered the case the Committee decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization. **RA may take consequential action as per Policy / Procedures**			

36	**Case No.:25/4/87-ALC1/2017**	Party Name: JINDAL SPECIALTY TEXTILES LTD;	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00307/AM18/	RLA File :30/24/040/00013/AM18/	Lic.No/Date:3010104093 11.08.2017	
	Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:			

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Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi-110011

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FLEX BANNER with condition that the net contents of import item PVC Resign and Warp knitting polyester fabric not less than 279420 Kgs and 118122.30 Kgs. Respectively and should reflected in the export product.	609000 K.G	PVC RESIGN (POLY VINAYAL SUSPENSION GRADE PVC, K VALUE 62 TO 67 DENSITY 1.32)	293391 K.G
		WARP KNITTED POLYESTER FABRIC (POLYESTER WARP KNIT MADE FROM 200 DENIER 1000 DENIER YARN IN MESH FROM)	121500 K.G

RA may take consequential action as per Policy / Procedures.

37	**Case No.:21/4/87-ALC1/2017**	Party Name: VIKAS ECOTECH LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00303/AM18/	RLA File :05/24/040/00215/AM18/	Lic.No/Date:0510403703 17.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm:-
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

38	**Case No.:24/4/87-ALC1/2017**	Party Name: PLASTENE POLYFILMS LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00306/AM18/	RLA File :08/24/040/00137/AM18/	Lic.No/Date:0810140815 22.08.2017	

Decision: The Committee considered the case the Committee decided to approve ad-hoc norms as **applied for** by the authorization holder in their Advanced Authorization.
RA may take consequential action as per Policy / Procedures

39	**Case No.:30/4/87-ALC1/2017**	Party Name: TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00312/AM18/	RLA File :31/83/040/00066/AM18/	Lic.No/Date:3110066842 22.08.2017	

Decision : The Committee considered the case and decided to approve on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 1/87-ALC1/2017 held on 20.07.2017 and recommended as under:

S.N	EXPORT ITEM	QTY (Kg)	S.N	IMPORT ITEM	QTY (Kg)

चित्रा शर्मा / CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

1	Rubber Gaskets, Seals for Plate Heat Exchanger (various types/grades)	195771.000	1	Rubber Compound Sheets/Strips made of Nitrile /NBR C-210/C-260/C-277 / and EPDM E146/E242/E260/E271/E105/E282/E267	300000.000

RA may take consequential action as per Policy Procedures.

40	**Case No.:29/4/87-ALC1/2017**	Party Name: FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Approved**
	HQ File :01/87/050/00311/AM18/	RLA File :31/83/040/00056/AM18/	Lic.No/Date:3110066846 23.08.2017	

Decision : The Committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush Made Out of Phenolic Moulding Compound of Different size and Part Numbers	108695 K.G	Phenolic Moulding Compound Grade Durez 30190 E	114130 K.G

RA may take consequential action as per Policy / Procedures

41	**Case No.:22/4/87-ALC1/2017**	Party Name: SPERRY PLAST LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00304/AM18/	RLA File :05/24/040/00224/AM18/	Lic.No/Date:0510403829 29.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

42	**Case No.:23/4/87-ALC1/2017**	Party Name: SPERRY PLAST LTD.	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00305/AM18/	RLA File :05/24/040/00225/AM18/	Lic.No/Date:0510403830 29.08.2017	

Decision : The Committee considered the case as per agenda and decided to call for the following information from the firm:-

a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
c) Chemical name, Technical specifications of items proposed to be imported.
d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

चित्रा शर्मा/CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-110011
Udyog Bhawan, New Delhi-110011

43	**Case No.:28/4/87-ALC1/2017**	Party Name: GOLDEN ROLLS PVT LTD	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00310/AM18/	RLA File :33/24/040/00006/AM18/	Lic.No/Date:3310030406 29.08.2017	
	Decision : The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

44	**Case No.:26/4/87-ALC1/2017**	Party Name: SPEEDWAYS TYRE LIMITED	Meet No/Date:4/87-ALC1/2017 30.10.2017	**Status: Deferred**
	HQ File :01/87/050/00308/AM18/	RLA File :30/24/040/00016/AM18/	Lic.No/Date:3010104113 31.08.2017	
	Decision: The Committee considered the case as per agenda and decided to refer the matter to DIPP.			

Meeting ended with a vote of thanks to the Chair.

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CHITRA SHARMA
उप महानिदेशक (विदेश व्यापार)
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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